SI.No.	Name of State	Temples	Mosques
14.	Maharashtra	89	9
15.	Manipur	1	0
16.	N.C.T. Delhi	0	30
17.	Odisha	52	0
18.	Rajasthan	42	3
19.	Tamil Nadu	120	4
20.	Telangana	3	7
21.	Tripura	3	0
22.	Uttar Pradesh	132	62
23.	Uttarakhand	29	0
24.	West Bengal	48	17
(1)	Total	1076	250

Central quota of Artists Pension Scheme and Welfare Fund

- 617. PROF. M. V. RAJEEV GOWDA: Will the Minister of CULTURE be pleased to state:
- (a) whether the Ministry has received appeals from former beneficiaries against discontinuance of allowance under the Central quota of Artists Pension Scheme and Welfare Fund during 2014-15;
 - (b) if so, the details thereof; and
- (c) whether Government discretion clause for discontinuance of allowance constitutes a higher percentage of all terminated allowances approved by the Ministry during the same year and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) Yes, Sir.

- (b) A total of 11 such appeals have been received by the Ministry during 2014-15, details of which are given in Statement (See below).
- (c) The relevant provision of the Artists Pension Scheme and Welfare Fund (i.e. clause 8) dealing with discontinuance of the allowance has not been invoked by the Government so far for the purpose of termination of allowance recommended under the Scheme in the recent past.

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Statement

Details of appeals received from beneficiaries of Artists Pension Scheme against discontinuance of allowance, received during 2014-15

SI.	Name of Beneficiary	Period from which Allowance has been	
No.			
	discontinued (13)
		in the appeal)	
1.	Shri S.M. Khedagi	2005-2006	onwards
2.	Shahir Anandrao Keshav Suryavanshi	2007-2008	onwards
3.	Shri Sharnrao Bhirnrao Mirge	2008-2009	onwards
4.	Shri Pundlik Narayan Shende	2008-2009	onwards
5.	Shri Kundlik Shankarrao Jagtap	2008-2009	onwards
6.	Shri Ragunath	2008-2009	onwards
7.	Shri V.P. Unnipindan	2008-2009	onwards
8.	K. Mrithinjayarn	2008-2009	onwards
9.	Smt. Ulfat	2009-2010	onwards
10.	Shri B.R. Prajapati	2009-2010	onwards
11.	Smt. T. Savitri	2009-2010	onwards

Artefacts damaged in Kolkata Museum

- 618. DR. K. P. RAMALINGAM : Will the Minister of CULTURE be pleased to state:
- (a) whether it is a fact that rare artefacts have been irretrievably damaged in Indian Museum in Kolkata;
 - (b) if so, the details thereof;
 - (c) whether Government has received any reports in this regard; and
- (d) if so, the action taken by Government in this regard as well as the steps initiated to prevent damage to such artefacts?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) No, Sir. None of the rare objects in the Indian Museum have been irretrievably damaged.